

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For copies of final
order dt. 24.10.03 issued
to counsel for
both sides.

23
28/10/03

DR
28/10
S.O.B

Order dated 24.10.2003.

By filing a memo dated
22.10.2003 Mr. V. Narasigh, learned
counsel for the Applicant submits
that the Applicant is no longer
interested to pursue this CA
and he, accordingly prayed for
permission to withdraw this CA.
In view of the aforesaid,
permission is granted to withdraw
the matter and this CA is
disposed as withdrawn.

Mr. O.B. Mohapatra, learned
Adv appearing for the Respondent
was present and heard.

V De-chairman
Yo
Members